F. No A-22011/01/2010-Ad.II  
Government of India  
Ministry of Corporate Affairs

New Delhi, dated, the 10th June, 2011

OFFICE ORDER

After approval of competent authority, Sh. Alok Samantrai, JD in Hqrs. is posted in CL-I Section in Hqrs. He will look after all the proposals for formulation of new Acts as well as legal advice on any issues arising out of existing Acts.

2. The transfer order(s) in respect of (i) Sh. MR Bhatt, JD in RD, Mumbai (order dated 20-4-2011), (ii) Sh. D Bandyopadhyay, ROC, Kolkata (order dated 28-12-2010) and (iii) Sh. B Mohanty, ROC Cuttack (order dated 28-12-2010) also stands cancelled.

(R K Pandey)  
Under Secretary to the Government of India
Telefax: 23383507  
E.Mail: raj.pandey@mca.gov.in

To

1. Four abovementioned officers.  
2. RD Kolkata  
3. RD Mumbai  
4. SO, Ad.II  
5. E.Cell for loading in website (transfers)